

1/9.9.96

Counsel for the applicant .. Mr. D.K.Pandey

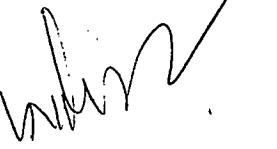
None for the respondents

Heard the counsel for the applicant.

It appears from the record that the applicant has made representations before the Postmaster General, Northern Region, Muzaffarpur - one dated 8.5.96 (Annexure-A/4) and another dated 29.8.96 (Annexure-A/6). However, it appears that these representations have not so far been disposed of by the concerned authority. It will be proper that let the representations of the applicant be <sup>are</sup> disposed of by the concerned authority. We accordingly direct the Postmaster General, Northern Region, Muzaffarpur to consider the representations of the applicant within six weeks from the date of communication of this order. This application is accordingly disposed of.

SKS

  
( K.D.Saha )  
Member (A)

  
( V.N.Mehrotra )  
Vice-Chairman